

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EMC LIMITED Date of Commencement of Liquidation: 21-11-2023; List of Stakeholders as on Date: 21-11-2023; Name of IP: Mr. Raj Singhanian; Process Number: 1; Last 5 digit of registration number: 10367

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|-----------------|----------------------------|-----------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 1 | 281460196 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 1 | 7800000 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 17 | 109014828230.37 | 17 | 106662654905.42 | 1904133879.61 | 448039445.34 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 3 | 121578019 | 3 | 121578019 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 46 | 870806 | 46 | 870806 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 160 | 43666732.79 | 156 | 25497989.72 | 0 | 18168743.07 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 13 | 2364863034 | 11 | 1298515155 | 0 | 1066347879 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 84 | 4480970089.21 | 79 | 2256481483.84 | 0 | 2224488605.37 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 1 | 2308311 | 1 | 2308311 | 0 | 0 | 0 | Annexure 9 |
| Total | | 324 | 116029085222.37 | 315 | 110657166865.98 | 1904133879.61 | 3757044672.779997 | 0 | |